

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
Criminal Appeal No(s).1830/2011

DR. UPENDRA PRASAD SINGH

Appellant(s)

VERSUS

THE STATE OF BIHAR

Respondent(s)

WITH

CrI.A.No.1829/2011 (II-A)

CrI.A.No.24/2013 (II-A)

SLP(CrI) No.7895/2011 (II-A)

SLP(CrI) No.7897/2011 (II-A)

Date : 31-10-2018 These appeals/petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Mr.B.N.Sinha, Sr.Adv.

Mr.Harshvardhan Jha, Adv.

Mr.R.N.Dubey, Adv.

Mrs.Yugandhara Pawar Jha, Adv.

Mr. Adarsh Upadhyay, AOR

Mr.Ram Ekbal Roy, Adv.

Mr. T. Mahipal, AOR

Mr.Rohit Kumar Singh, Adv.

Mr. Neeraj Shekhar, AOR (NP)

Mr. Santosh Mishra, AOR

For Respondent(s)

Ms. Abha R. Sharma, AOR

Mr.Abhinav Mukerji, AOR

Mrs.Bihu Sharma, Adv.

Mr.Siddharth Garg, Adv.

Mr. Gopal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, the cases are adjourned.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR